

**THE DEPUTY PRIME MINISTER  
AND MINISTER OF FINANCE  
(SHRI MORARJI R. DESAI) :**

(Rs. crores)

	Outstandings at the end of		Increase in 1967
	1966	1967	
(a) Deposits and other accounts.	875.98	958.92	82.94
(b) Advances to—			
(i) public sector	95.33	109.24	13.91
(ii) private sec- tor	445.35	486.26	40.91
(c) Advances for agricultural pur- poses	21.76	29.76	8.00

**CENTRAL GRANT FOR THE SURVEY OF  
TRIBAL AREAS IN ANDHRA PRADESH**

**1100. SHRI SANDA NARAYA-  
NAPPA :** Will the Minister of SOCIAL  
WELFARE be pleased to state :

(a) whether it is a fact that the Andhra Pradesh Government had recently approached the Government of India for a grant to conduct a survey of the tribal areas in Andhra Pradesh ; and

(b) if so, what are the details there-  
of ; and what action has been taken  
by Government thereon ?

**THE DEPUTY MINISTER IN THE  
DEPARTMENT OF SOCIAL WEL-  
FARE AND IN THE MINISTRY OF  
PETROLEUM AND CHEMICALS  
(SHRI J. B. MUTHYAL RAO) :** (a)  
No, Sir. The State Government already  
has a Research Institute equipped for  
the purpose.

(b) Does not arise.

**SOMASILA PROJECT**

**1101. SHRI SANDA NARAYAN-  
APPA :** Will the Minister of IRRIGA-  
TION AND POWER be pleased to  
state :

(a) whether Government have  
received the detailed plans and esti-  
mates for the Somasila Project in  
Nellore District of Andhra Pradesh :

(b) if so, the time when these were  
received and the total amount of money  
required for the project ;

(c) whether Government have  
accorded sanction therefor ; and

(d) if not, the reasons therefor ?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF IRRIGATION AND  
POWER (PROF. SIDDHESHWAR  
PRASAD) :** (a) to (d) A project  
report of the Somasila Project was  
received in the Central Water and  
Power Commission in 1965. The esti-  
mated cost of the project was given as  
Rs. 17 crores.

The project was examined by the  
Central Water and Power Commission  
and their comments on the hydrologi-  
cal aspects were sent to the State Gov-  
ernment. The State Government  
informed the Commission that the  
project was being revised. The revised  
project report is awaited.

**BLACK-MARKETING BY INDIAN OIL  
AGENT IN MADHYA PRADESH**

**1102. SHRI NIRANJAN SINGH :**  
Will the Minister of PETROLEUM  
AND CHEMICALS be pleased to  
state :

(a) the number of cases of black-  
marketing that have been reported  
against M/s. Sonilal Fakir Chanda of  
Gote Goare, Narisinghpur district,  
Madhya Pradesh, an agent of the  
Indian Oil Limited, from January,  
1968 to June 1968 and the results  
thereof ; and

(b) whether it is also a fact that the  
Indian Oil authorities at Indore were  
also informed about this case of black-  
marketing ?

**THE MINISTER OF STATE IN  
THE MINISTRY OF PETROLEUM  
AND CHEMICALS AND OF SOCIAL  
WELFARE (SHRI K. RAGHU-  
RAMAIAH) :** (a) and (b) The infor-  
mation is being collected and will be  
laid on the Table of the House.

**EXPANSION OF PRIVATE REFINERIES  
WITHOUT PERMISSION**

**1103. DR. (MRS.) MANGLA-  
DEVI TALWAR :** Will the Minister  
of PETROLEUM AND CHEMICALS  
be pleased to state :

(a) whether it is a fact that some  
private refineries have expanded their